

There is another aspect also, Since Prof. Madhu Dandavate mentioned my name, I am mentioning it, otherwise I would not have done that. What I did or did not, I do not like to state that in the House.

MR. SPEAKER : You are the representative of the people ; that is why you have intervened. There is no harm in doing it when it is required.

SHRI V.N. GADGIL : Yes, no harm, that is why I intervened.

PROF. MADHU DANDAVATE : Why don't you give extension to his interventions ?

MR. SPEAKER : Allowed.

SHRI V.N. GADGIL : All I can say is that two extensions have been granted and the general view not only here but elsewhere is that one should discontinue a serial when it is at its height ; when it starts declining, that is not the time to discontinue.

KUMARI MAMATA BANERJEE : We are going to celebrate the 40th anniversary of our independence shortly. Is the Minister planning to prepare serials based on prominent leaders and social reformers like Mahatma Gandhi, Netaji Subhash Chander Bose, Maulana Abdul Kalam Azad, Guru Nanak, Bhagat Singh, Rabinder Nath Tagore etc.

Secondly, I would like to know whether the Government is going to instruct all the cinema halls to show compulsorily on 15th August some part of the freedom movement or any leader's life.

(Interruptions)

[Translation]

SHRI V.N. GADGIL : The question is on serials.

MR. SPEAKER : Be considerate to her, she being a lady.

[English]

SHRI V.N. GADGIL : I will assure the lady hon. Member that we are formulating future programmes for 40th anniversary of independence. At that time, all these suggestions will be taken into account.

[Translation]

SHRI BALKAVI BAIKAGI : Mr. Speaker, Sir, in his reply to the main question, the hon. Minister has stated that the serials 'Ramayana' and 'Mahabharata' will lay stress on the literary and aesthetic aspects of these epics rather than the religious element. Perhaps, that is the reason why you rejected some of the episodes of these epic serials produced by no less a Director than Sagar and ordered their re-shooting. This is what the newspapers have said. But in case you totally ignore the religious aspect it may lead to some tension in the public. Have you tried to arrive at such a decision after due consideration of this aspect ?

[English]

SHRI V.N. GADGIL : Guidelines already exist in the Doordarshan as to how the question of religion in the programmes should be tackled.

Collection of farm data for
Agricultural price policy

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*151. SHRI DHARAM PAL SINGH
MALIK :

SHRI SUBHASH YADAV :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether an agreement has been signed between the Union Government and the Food and Agricultural Organisation on collection of farm data for agricultural price policy and resource allocation ;

(b) if so, the terms of the agreement ; and

(c) the extent to which it will be beneficial to the country ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) to (c) A Statement is given below.

Statement

(a) to (c) An agreement was signed between FAO and Government of India, under which the FAO has agreed to provide a grant of US \$ 206 thousand for the Project 'Farm Data for Agricultural Price Policy and Resource Allocation'. Under the terms of agreement, the FAO assistance will be utilised to strengthen the analytical network of Agricultural Universities and Agro-Economic Research Centres which are implementing the Comprehensive Scheme for Studying the Cost of Cultivation of Principal Crops in our country. The assistance from FAO covers materials and supplies, equipment, training and consultancy services. The above Project when implemented will develop appropriate manpower as well as the network of analytical and computing facilities to utilize the store of valuable information for resource use and farm efficiency analysis; decrease considerably the time-lag in releasing cost of production estimates; generate the much needed standard errors of estimate of the average cost of production; and develop the computer programmes necessary to analyse a vast amount of farm level data.

The experience gained as a result of the project is expected to contribute towards upgrading the expertise available in this field.

SHRI DHARAM PAL SINGH MALIK : According to the statement of the Minister, an agreement has been finalised for a project on farm data for agricultural price policy and resource allocation. Under the terms of this agreement, the cost of cultivation of the principal crops in our country will be the main point of study. So Sir, as you know there has been a continuous imbalance between the prices of agricultural products and industrial products, I want to know from the hon. Minister whether the

Government will like to remove this imbalance in the light of the report of this Study Group.

SHRI YOGENDRA MAKWANA : It is the effort of the Government to remove the imbalance and therefore the CACP is appointed. And we are fixing the prices on their recommendations.

SHRI DHARAM PAL SINGH MALIK : I would like to know whether sufficient resources are available in the country for developing agriculture and for raising the agricultural production. If not, when will adequate resources be available for introducing modern scientific methods in agriculture all over the country? When will the new policy of the Government be followed in this regard?

SHRI YOGENDRA MAKWANA : Resource allocation depends on the availability of the total resources in the country. There are many sectors which are of importance and according to the priorities, it is allocated by the Planning Commission.

[*Translation*]

SHRI SYED SHAHABUDDIN : Mr. Speaker, Sir, whenever a question on remunerative price of agricultural produce is asked, the Government just evades it by saying that it is done by the commission. When I asked a question on jute, I was told that there is about a hundred per cent difference in the cost of production of jute amongst the four jute growing States. I only want to know the data on the basis of which the commission fixes the cost of production; does the commission compile that data itself or does it collect the data from the State Governments or some other agencies? What is the basis of this data and how does the commission find out whether the data is correct or otherwise?

SHRI YOGENDRA MAKWANA : Whatever data is collected, it is compiled by the State Governments. (*Interruptions*)

SHRI SYED SHAHABUDDIN : How do they come to know whether the data is correct or not? It involves the interest of the farmers.

[*English*]

SHRI YOGENDRA MAKWANA : When they have to enquire about the inputs and the cost of production, the Commission has to rely on the State Government for collection of data. It is a very tremendous task and it requires massive efforts and a lot of staff. That can only be done through the State Governments.

[*Translation*]

SHRI SYED SHAHABUDDIN : The statistical organisation conducts sample surveys and also checks the data supplied by the States independently.

[*English*]

SHRI V. SOBHANADREESWARA RAO : May I know from the hon. Minister whether it is a fact that in China nearly 20 tonnes of organic manures are applied per hectare in addition to the chemical fertilizers and inorganic fertilizers? This is one of the important factors for increasing the per acre yields there.

If so, what steps the Government propose for more increased production of organic fertilizer in this country among the farmers as well as from the Government side?

SHRI YOGENDRA MAKWANA : I want to supplement and clarify what I have said in reply to the previous question. Sixteen (16) universities in different states and not the State Government are collecting the data on cost of cultivation of various crops for use by the Agricultural Costs and Prices Commission.

So far as the supplementary of the hon. Member is concerned it does not arise from the present question. This is regarding the Agricultural Costs and Prices, but he has asked about the manures and chemicals.

SHRI V. SOBHANADREESWARA RAO : I have not asked regarding the prices. I have asked regarding what steps, the Government propose to take for increased production of organic manures among the little farmers?

SHRI YOGENDRA MAKWANA : It does not pertain to the main question. I need a separate question.

[*Translation*]

**Working of Indian Council of
Agricultural Research**

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*153. **SHRI KAMLA PRASAD
RAWAT :**

SHRI ANIL BASU :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government propose to hold an enquiry into the working of the Indian Council of Agricultural Research in view of a number of suicide cases by its Scientists; and

(b) if not, the reasons for not holding an enquiry?

[*English*]

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) and (b) There is no proposal to hold an inquiry into the working of the Indian Council of Agricultural Research.

In the wake of suicide committed by Dr. V.H. Shah, Senior Agronomist and Associate Coordinator, All Indian Maize Improvement Project, Indian Agriculture Research Institute in May, 1972, the working of the Indian Council of Agricultural Research was studied in depth by an enquiry committee under the Chairmanship of Dr. P.B. Gajendragadkar. On the basis of the recommendations made by that committee, the Indian Council of Agricultural Research was completely restructured and its personnel policies were revised with a view to matching them to its objectives as also to meet the aspirations of its employees.